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Kolkata Gazette
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TUESDAY, NOVEMBER 1, 2022

[SAKA 1944]

PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL**LAW DEPARTMENT****Legislative****NOTIFICATION**

No. 1043-L.—1st November, 2022.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act XI of 2022**THE WEST BENGAL PANCHAYAT
(AMENDMENT) ACT, 2022.**

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Kolkata Gazette, Extraordinary*, of the 1st November, 2022.]

An Act to amend the West Bengal Panchayat Act, 1973.

WHEREAS it is expedient to amend the West Bengal Panchayat Act, 1973, for the purpose and in the manner hereinafter appearing;

It is hereby enacted in the Seventy-third Year of the Republic of India, by the Legislature of West Bengal, as follows:—

West Ben. Act
XLI of 1973.

*The West Bengal Panchayat
(Amendment) Act, 2022.*

(Section 2.)

(2) It shall come into force on such date as the State Government may, by notification in the *Official Gazette*, appoint.

2. In sub-section (1) of section 140 of the West Bengal *Panchayat Act, 1973*, for the words "except the district of Darjeeling", the words "except the districts of Darjeeling and Kalimpong" shall be substituted.

Amendment of
section 140 of
West Ben. Act
XLI of 1973.

By order of the Governor,

PRADIP KUMAR PANJA,
*Secy. to the Govt. of West Bengal,
Law Department.*